

ITEM NO.1

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 19/2016 in Writ Petition(s) (Civil) No(s). 801/1986

SUPREME COURT EMPLOYEES WELFARE ASSN. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR DIRECTIONS)

WITH

W.P.(C) No. 1074/2017 (X)

Date : 06-12-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. B. Adinarayana Rao, Sr. Adv.
Mr. Shravanth Paruchuri, Adv.
Mr. Abhinav Agrawala, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. K.K. Venugopal, AG
Mr. K. Radhakrishnan, Sr. Adv.
Mr. Ankur Chandra Pradhan, Sr. Adv.
Mr. V.V.V. Pattabhiram, Adv.
Mr. M.K. Maroria, AOR

Mr. R. Venkataramani, Sr. Adv.
Mr. Satya Mitra Garg, AOR
Ms. Manju Aggarwal, Adv.

Mr. P. Parmeswaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list on 12th January, 2018.

(DEEPAK MANSUKHANI)
AR CUM PS

(RAJINDER KAUR)
COURT MASTER